An officer in the Secretariat for Industrial Approvals has been identified, who will monitor all cases of non-resident Indians.

(c) Since January 12, 1983.

Suspension of Freedom Fighter's Pension

1967. SHRI RAMKRISHNA MAZUMDER: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the number of cases of freedom fighter's pensions granted by the Central Government in the country, State-wise for the last five years:
- (b) what is the number of such cases that have been suspended for different reasons;
- (c) what are the reasons for suspending the pension; and
- (d) what is the number of such cases which have been reviewed and pension restored thereafter till now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a) A statement is attached. As the disposal during these five years does not give a complete picture, details

regarding the disposal from 1972 to 1983 is also given in the attached statement.

- (b) 8,232.
- (c) Pension has been suspended for one or more of the following grounds:
 - 1. Actual jail/underground suffering was less than six months (3 months in case of women/SC/ST applicants).
 - 2. Suffering was not in connection with the freedom movement of the country.
 - 3. Submission of false/incomplete documentary evidence.
 - 4. Suffering was in connection with mutinies/movements not recognised for the purpose of pension.
- 5. In cases of applications made under the 1972 Scheme when the annual income of the applicant was more than Rs. 5000.
- 6. Pension wrongly sanctioned to the ineligible dependents.
- (d) Out of 8232 suspended cases, pension has been restored in 2482 cases.

Annexure

State-wise Freedom Fighters' Pension sanctioned for the last 5 years i.e. from Dec. 1977 to Desember, 1982.

State/U.Ts.

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Sanction during Total sanction Dec. 77 to Dec from 1972 to 82 i.e. for last Jan. 83 5 years.

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Assam	•	•						•		130	4006
Andhra Pradesh		•	٠	•	•	•				326	55B i
A & N Islands		•	•	•	•	•			•	35	38
Arunachal Prade	sh		Ĵ	•	•	•	•		•	• •	2
Bihar	•	•		•	•	٠	•	•	•	888	19956

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Chandigarh	-	. •~	.' - .y			•	• ,	•:	•	. 17	81
Delhi	•	•	•		•		•.	•	•	191	1752
Gujarat			•			•	•	•		219	308 r
Gos		•		•		•	•		•	93	626
Haryana			•			•	•		•	. 97	1376
.Himachal Prad	esh		•		••	•	• .	• • •		44	416
Jammu & Kash	mir			•	•				•	135	914
Kerala		•						•		80	2080
Karnataka						•		•	•	929	8145
Madhya Prade	•h		. •	•		.•	•	•		190	2908
Maharashtra			•		•	•	· •		•	943	10828
Menipur							٠			. `5	59
M eghalaya	• -								•	6	68
Nagaland	•	, ai 44				•		•		ī	3
Orissa		•				•	•			110	361
Pon dickerry		•			٠.	•			•	37	257
Punjab				•	•					360	5390
Rojasila n			•	•	•		•	•	•	70	648
Tamil Nadu	•	•	•	٠,	•		•	•		262	3734
Tripura	•	•	•	•	•	•	•	•		23	656
Uttar Pradesh		•	•		•	•	•	•	•	977	16380
West Bengal		•	•	•	•	•	•	•		742	15102
INA Personnels				•		•	•	•	•	3175	17785
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